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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.**

**O.A.210/468/2015**

**Date of decision : September 13th, 2019.**

**Coram: Dr.Bhagwan Sahai, Member (Administrative)  
R.N. Singh, Member (Judicial).**

Shri Popat Ravan Garad,  
S/o Ravan Garad,  
Age about 47 years (DOB 10.07.1968),  
Working as Head Ticket Collector,  
Central Railway, Panvel Station,  
Mumbai Division, Mumbai and  
residing at: Sarvodaya Chs, R/4,  
Sukapur Near Vitthal Temple Sukhapur,  
Panvel, Pin code: 410 206.  
State: Maharashtra.

.. Applicant.

( By Advocate Ms. Vaishali Agane ).

**Versus**

1. The Union of India,  
Thorough: The General Manager,  
Central Railway, CSTM,  
Mumbai-400 001.
2. The Divisional Railway Manager,  
Mumbai Division,  
Central Railway,  
DRM's Office, CSTM,  
Mumbai-400 001.
3. The Sr. DCM CSTM,  
Disciplinary Authority,  
Divisional Office,  
Commercial Branch,  
CSTM, Mumbai-400 001.

.. Respondents.

( By Advocate Shri V. S. Masurkar ).

O R D E R (O R A L)  
Per : R. N. Singh, Member (Judicial)

**Present.**

1. Ms. Vaishali Agane, learned counsel for the applicant.
2. Shri V. S. Masurkar, learned counsel for the respondents.
3. At the outset, the learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.
4. In view of the above, the OA is dismissed as withdrawn.
5. No order as to costs.

(R. N. Singh)  
Member (J)

(Dr. Bhagwan Sahai) //  
Member (A)

V.

JD  
16/9/19